

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/2877/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Arunima Deka,
District & Sessions Judge,
Kokrajhar.

Dated, Guwahati the ²⁸ 29 July, 2021.

Sub: **Casual leave along with station leave permission.**

Ref:- Your Letter No. DJK.1-5/21/938, dtd. 01.07.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 12.07.2021, along with station leave permission, with your official vehicle, at your own cost, from the evening of 09.07.2021 till the morning of 13.07.2021**, has been granted. The Addl. District & Sessions Judge, FTC, Kokrajhar and his absence, the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

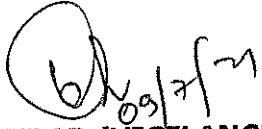
Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo **NO.HC.VII-242/2010/2878/A**, dated
Copy to:-

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
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